

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 820 of 2020

IN THE MATTER OF:

Dhan Prakash Gupta

...Appellant

Versus

Daehsan Trading India Pvt. Ltd.

...Respondent

Present:

**For Appellant: Ms. Ekta Choudhary and Mr. CA Amar Gupta,
Advocates.**

**For Respondent: Mr. Anant A. Pavgi and Mr. Yajura R.V., Advocates.
Mr. S. Rajendran, Liquidator.**

O R D E R
(Through Virtual Mode)

14.10.2020: Due to paucity of time, the matter could not be taken up. Post the appeal 'for admission (after notice)' on **3rd November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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